

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

37. C.P. (IB)/369(MB)2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2024**

NAME OF THE PARTIES:- Maharashtra Engineering
V/s
Shailesh Anandji Gothi

Section: 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Yahya Batatawala i/b Niranjan Karmarkar appeared for the Petitioner through
VC. List this matter on **18.09.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)